



NOTIFICATION No. 104 / 2016

Thiru. A. Muraleetharan, Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur, is transferred and posted as Principal Sub Judge, Tiruppur, in the existing vacancy.

Thiru. M. Suresh, XXIII Metropolitan Magistrate, Saidapet, Chennai, is transferred and posted as Sub Judge, Udumalpet, in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 25 .07.2016.


REGISTRAR GENERAL

To

1. Thiru. A. Muraleetharan, Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur.
2. Thiru. M. Suresh, XXIII Metropolitan Magistrate, Saidapet, Chennai
3. The Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur.
4. The XXIII Metropolitan Magistrate, Saidapet, Chennai
5. The Principal Sub Judge, Tiruppur.
6. The Sub Judge, Udumalpet.
7. The Principal District Judge, Tiruppur.
8. The Chief Metropolitan Magistrate, Egmore, Chennai.
9. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
10. The Pay and Accounts Officer, High Court, Madras.
11. The Treasury Officer, District Treasury, Tiruppur.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Judicial), High Court, Madras.
6. The Registrar (Vigilance), High Court, Madras (12 copies)
7. The Registrar (IT-cum-Statistics), High Court, Madras.

8. The Registrar (Management), High Court, Madras.
9. The Officer on Special Duty, High Court, Madras.
10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Additional Registrar (Vigilance), High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Registrar (Administration), High Court, Madras.
14. The Official Assignee, High Court, Madras.
15. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
16. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
17. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
18. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
19. The Chief Accounts Officer, High Court, Madras.
20. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
21. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
22. The Technical Director, NIC, High Court, Madras.
23. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
24. The Record Keeper, A.D. Records, High Court, Madras.

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OFFICIAL MEMORANDUM

Sub: Courts and Judges – Senior Civil Judges – Transfer and Postings –
Notification issued – Joining instructions issued

Ref: High Court's Notification No. 104 / 2016, dated : 25.07.2016.

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Thiru. A. Muraleetharan, Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur, who has been transferred and posted as Principal Sub Judge, Tiruppur, in the High Court's Notification cited above, is required to hand over charge of his post to the Commissioner, Corporation of Tiruppur, Tiruppur, immediately and take charge of the post of Principal Sub Judge, Tiruppur, immediately, on the same day.

Thiru. M. Suresh, XXIII Metropolitan Magistrate, Saidapet, Chennai, who has been transferred and posted as Sub Judge, Udumalpet, in the High Court's Notification cited above, is required to hand over charge of his post to XVIII Metropolitan Magistrate, Saidapet, Chennai, immediately and take charge of the post of Sub Judge, Udumalpet, immediately, without availing full joining time.

The XVIII Metropolitan Magistrate, Saidapet, Chennai is required to hold full additional charge of the post of XXIII Metropolitan Magistrate, Saidapet, Chennai, until further orders.

HIGH COURT, MADRAS.
DATED : 25 .07.2016.


REGISTRAR GENERAL

To

1. Thiru. A.Muraleetharan, Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur.
2. Thiru. M. Suresh, XXIII Metropolitan Magistrate, Saidapet, Chennai.
3. The Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur.
4. The XXIII Metropolitan Magistrate, Saidapet, Chennai

5. The XVIII Metropolitan Magistrate, Saidapet, Chennai
6. The Principal Sub Judge, Tiruppur.
7. The Sub Judge, Udumalpet.
8. The Principal District Judge, Tiruppur.
9. The Chief Metropolitan Magistrate, Egmore, Chennai.
10. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai. 18.
11. The Pay and Accounts Officer, High Court, Madras.
12. The Treasury Officer, District Treasury, Tiruppur.